

in Delhi has also been recently removed. To encourage housing activities the Finance Act 1982 has allowed several concessions in computation of income from house property.

Number of SCs/STs Benefited under NREP in Orissa

10807. SHRI LAKSHMAN MALLICK : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the total number of persons in Orissa belonging to Scheduled Castes and Scheduled Tribes who have been benefited by National Rural Employment Programme in 1981-82 and 1982-83 ;

(b) The district-wise number of those SC/ST beneficiaries ; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) to (c). The information in regard to employment generation under NREP is being collected in terms of mandays and not in respect of number of persons benefited. In Orissa, employment generated for Scheduled Castes/Scheduled Tribes under the programme for the year 1981-82 was 82.53 lakh mandays. During the year 1982-83 (upto December, 1982) it is 70.47 lakh mandays. The district-wise figures are not being collected at the Central Government level.

Acquisition of Land by D.D.A. at Village Bhulsawa, Jahangirpuri

10808. PROF. AJIT KUMAR MEHTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in April 1976 agricultural and other land was acquired by DDA at village Bhulsawa, Jahangirpuri in Manackshah Pura, Delhi ;

(b) whether the land was also acquired after demolishing the constructions and if so, the details thereof ;

(c) the number of persons who suffered

because of this and also of those whose land was acquired ;

(d) how many persons have since been given compensation and how many of them have been given alternative residential or commercial plots in lieu thereof ;

(e) the particulars of those persons or legal heirs in case of deceased who have not yet been provided residential/commercial plots and whose applications are still pending and the reasons for the same ; and

(f) specific measures being taken to give the same to them on priority basis ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Revenue Leaks in Land and Development Office

10809. SHRI BABURAO PARANJAPE : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6734 on 11 April, 1983 regarding Revenue leaks in Land and Development office and state :

(a) the names of properties whose vigilance/lease files were missing along with dates since their loss was first noticed and whether the vigilance files pertaining to property at serial No. 25 in the Annexure is intact and available ;

(b) in which of the 26 cases listed in the Annexure, officers were charge-sheeted, their confirmations kept in sealed cover, or two Assistant Engineers initially involved resigned/sought retirement ;

(c) details of actual recoveries made in each of the 26 cases on account of charges other than ground rent from 15-1-1982 to 14-1-1983 as entered in Account Ledgers ; and

(d) the date on which property at S. No. 1 was transferred to DDA, the specific brea-

ches and the time period reported in case of loss reported in case at S. No. 14 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Revenue Leaks in Land and Development Office

10810. **SHRI BABURAO PARANJAPE :** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 6734 on 11 April, 1983 regarding Revenue leaks in Land and Development office and state :

(a) in which of the 26 cases referred to in the above noted Annexure inspection reports submitted by Inspecting officers on immediate rechecking were found to be incorrect along with necessary details and dates ;

(b) whether the decision in the former Ministry of Works Production and Supply letter No. 2405-Wi/51 dated 31 March, 1951 regarding additional construction in houses leased for a residence is still in force and whether this decision was applied to cases at Sl. Nos. 2, 3, 4, 5 and 9 in the above noted Annexure at that time if not, the reasons therefor ; and

(c) who was the Superintendent Vigilance in L and D.O. at the time loss was discovered and reported in these 26 cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Provision of Sinks and other Amenities in Type IV Quarters of R.K. Puram

10811. **SHRI ANWAR AHMAD :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the numbers of Type IV quarters in Sector 4 of R.K. Puram, New Delhi, provi-

ded with Government sink, call bell and magic eye ;

(b) the reasons for not taking action to provide sinks etc. in the remaining Type IV quarters of the above sector ;

(c) the action being taken to provide gas slabs immediately in Type IV quarters in the above Sector which do not have this facility already ; and

(d) the action being taken to seal with cement etc. the chimneyhood in Type IV quarters in the above Sector so that dust and insects etc. do not fall on gas and eatables kept below it in the ground floor quarters ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

भगीरथ पत्रिका के लिए मंजूर किये गये पद

10812. **श्री राजेन्द्र प्रसाद यादव :** क्या सिंचाई मंत्री भगीरथ पत्रिका के लिए बनाये गये प्रथम तथा द्वितीय श्रेणी के पदों को भरे जाने के बारे में 12 दिसम्बर, 1981 के अतारांकित प्रश्न सं० 4762 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) भगीरथ पत्रिका के लिए मंजूर किये गये पदों को 1-9-1981 से न भर जाने और आश्वासन दिये जाने के बावजूद उनको रिक्त रखे जाने के क्या कारण हैं तथा इस लापरवाही के लिए उत्तरदायी व्यक्तियों का ब्यौरा क्या है ;

(ख) प्रकाशन विभाग द्वारा प्रकाशित अन्य पत्रिकाओं के सम्पादकीय कर्मचारियों की भांति केन्द्रीय सूचना संवर्ग में भगीरथ पत्रिका के कर्मचारियों को भी शामिल करने के लिए किए गये निर्णय के अनुसरण में क्या कार्यवाही की जा रही है ; और